Parbhani, Nandurbar, Yavatmal, Bhandara and Gadchiroli of Maharashtra State during this season. These seeds have been seized by State authorities.

- (c) There was report in the press that 'Shetkari Sangatana' is advocating free access to the latest technology in farming, including Genetically Modified (GM) seeds in the country.
- (d) The Government is committed to spread awareness regarding use of approved technology of seeds only.

Engagement of private insurance companies under PMFBY

3830. DR. SASIKALA PUSHPA RAMASWAMY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- whether Government has engaged various insurance companies including the private insurance companies to implement Pradhan Mantri Fasal Bima Yojana (PMFBY);
- (b) if so, the details of insurance companies that have been engaged by Government, State-wise;
- (c) whether Government has received any complaints regarding non-payment of compensation by insurance companies including the private insurance companies; and
 - (d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) 18 general insurance companies have been empanelled for implementation of crop insurance schemes namely, Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS). Specific company is selected by the concerned State Government for a specific season/year, cluster(s) through transparent bidding process and the company quoting the lowest premium rate (L-1) is selected for implementation of the scheme. Therefore, companies vary from season to season and cluster to cluster in a State. Names of empanelled companies are given :-

Public Sector Insurance Companies

- Agriculture Insurance Company of India Ltd. (i)
- National Insurance Company Ltd.

- (iii) New India Assurance Company Ltd.
- (iv) Oriental Insurance Company Ltd.
- (v) United India Insurance Company Ltd.

Private Sector Insruance Companies

- (vi) Bajaj Allianz General Insurance Company Ltd.
- (vii) Bharti AXA General Insurance Company Ltd.
- (viii) Cholamandalam MS General Insurance Company Ltd.
- (ix) Future Generali India Insurance Company Ltd.
- (x) HDFC-ERGO General Insurance Company Ltd.
- (xi) ICICI-Lombard General Insurance Company Ltd.
- (xii) IFFCO-Tokio General Insurance Company Ltd.
- (xiii) Reliance General Insurance Company Ltd.
- (xiv) SBI General Insurance Company Ltd.
- (xv) Shriram General Insurance Company Ltd.
- (xvi) Tata-AIG General Insurance Company Ltd.
- (xvii) Universal Sompo General Insurance Company Ltd.
- (xviii)Royal Sundaram General Insurance company Ltd.
- (c) and (d) During implementation of the scheme, some complaints about non-payment and delayed payment of claims by insurance companies; under payment of claims on account of incorrect/delayed submission of insurance proposals by banks; discrepancy in yield data, unrealistic assessment of crop loss due to large unit area of insurance; delay in providing Government share of funds etc., have been received in the past. Most of the complaints were suitably addressed by the Insurer and the Ministry.

Inspection of books of account of MSCS

3831. SHRI RAM KUMAR KASHYAP: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state: